

hospital planning and design. A full time graduate programme may be offered leading to a Master's degree in Hospital Design. Institutes such as All India Institute of Medical Sciences, currently offering post-graduate study in hospital administration could expand their programme to offer a Master's degree in hospital planning.

6. Role of Health Ministry (National Level)

To set up a Commission consisting of professionals in the field of Health care planning and design under the aegis of AIIMS to develop a comprehensive Data Bank for the design of hospitals.

7. Role of Health Ministry (State Level)

To develop an accreditation and approval body that will examine and authorise each new hospital project.

Leprosy Victims in Singhbhum

1421. SHRIMATI KISHORI SINHA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the news item which appeared in the 'Hindustan Times' dated 1 February, 1987 under the caption "Four lakh leprosy victims in Singhbhums";

(b) if so, whether adequate treatment facilities have been provided there under Central programme against leprosy ; and

(c) whether multi-drug¹ therapy is being tried there to reduce the incidence of this dreaded disease ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c) Yes Sir, District Singhbhum is one of the high endemic districts with leprosy prevalence rate of 10+1000 population. As in October, 1986, there were 44, 771 leprosy cases in Singhbhum District. It has been decided to introduce Multi-Drug-Therapy in that District during 1987-88 to reduce the incidence. Government of India provides in-puts including anti-leprosy drugs for Multi-Drug-Therapy.

Import of Locomotives

1422. SHRI BALASAHEB VIKHE PATIL :

SHRI SANAT KUMAR MANDAL :

Will the Minister of RAILWAYS be pleased to state :

(a) Whether there is a proposal to import both electric and diesel locomotives, if so, their number separately ;

(b) whether it is a fact that Chittaranjan Locomotive Works engineers could produce 5,000 h. p. (Horse Power) locomotives of 'advanced technology' at half the price of similar imported ones ;

(c) if so, the reasons for such import ; and

(d) whether there is a proposal to manufacture ancillary items needed by the Chittaranjan Locomotive Works in cooperation with West Bengal Government, if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir. The particulars are :—

(i) Orders have been placed for 18 Prototype electric locomotives of 6000 Horse Power—12 from M/S. Hitachi, Japan and 6 from M/S. ASEA, Sweden.

(ii) Global tenders for the import of diesel-electric locomotives of 4000 Horse Power-25 in fully assembled condition and 15 or 25 in knocked down condition are under evaluation.

(iii) Provision has been made for the import of 60 locomotives—40 electric and 20 diesel-incorporating 3 phase A.C. Traction Technology.

(b) No comparison is possible because no tenders have been invited for the import of 5000 H.P. electric locomotives of "advanced technology".

(c) The limited import referred to are for experience with state-of-the-art technology that may be adopted for the locomotives to be manufactured in the Railway's own locomotive manufacturing plants. The benefits expected to accrue are energy conservation, higher operational efficiency and service reliability, easier and reduced maintenance, reduced ineffectives and higher availability for traffic use.

(d) West Bengal Government has been requested by Chittaranjan Locomotive Works to consider the proposal of setting up an Industrial Estate at Chittaranjan for manufacture of ancillary items. A final decision is yet to be conveyed by the West Bengal Government.

Setting up a third Airline in Joint Sector

1423. SHRI SATYENDRA NARAYAN SINHA : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Government are considering a proposal to set up a third airline in the joint sector as reported in the 'Hindustan Times' issue of 8 February, 1987;

(b) if so, whether the civil aviation sector is to be opened to the private sector ;

(c) whether resources for such an airline would be made available from private sources ; and

(d) whether such resources would also include help from financial institutions ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) There is no such proposal.

(b) to (d) Do not arise.

Token Strike of Delhi Transport Corporation

1424. DR. G. S. RAJHANS :
SHRI BALWANT SINGH
RAMOOWALIA :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the entire fleet of the Delhi Transport Corporation buses was off the road on 14 January, 1987 ;

(b) whether the commuters had to face immense inconvenience due to Delhi Transport Corporation token strike ;

(c) whether the strike was banned by an order issued under the Essential Services Maintenance Act ;

(d) if so, the reaction of Government ; and

(e) the further steps Government propose to take to keep off such token strikes in future ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) to (c) Yes, Sir.

(d) The strike was illegal. "No Work—No Pay" has been enforced.

(e) Efforts are made by the management on a continuing basis to maintain harmonious industrial relations.

Modification of Existing Rapid Transit System

1425. SHRI THAMPAN THOMAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government propose to modify the existing 'Rapid Transit System' ;

(b) whether there is any proposal to run suburban trains with twelve car rakes instead of the present nine car rakes ;

(c) whether according to the report on 'Third Terminal at Ballard Pier' (Bombay Western Railway), the mass transport facilities are grossly inadequate for providing travel at a time ; and

(d) if so, the details of the other proposals to ease the overcrowding in Suburban trains particularly in Bombay and Howrah ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b)